

(b) if so; the details thereof, State-wise ?

THE MINISTER OF STATE OF THE  
MINISTRY OF SURFACE TRANSPORT

(SHRI RAJESH PILOT): (a) and (b).  
National Permits issued during the first  
quarter of 1987 by the State Govts./U.T.  
Administrations are as under:-

	Name of State Govt./ U.T. Administration		No. of National Permits issued from 1st Jan- uary to 31st March, 1987
1.	Andhra Pradesh	—	302
2.	Assam	—	535
3.	Gujarat	—	316
4.	Karnataka	—	118
5.	Madhya Pradesh	—	1387
6.	Manipur	—	7
7.	Meghalaya	—	93
8.	Orissa	—	175
9.	Tamil Nadu	—	648
10.	Tripura	—	Nil
11.	West Bengal	—	1110
12.	Chandigarh	—	39
13.	D & N Haveli	—	6
14.	Delhi	—	986
15.	Goa, Daman & Diu	—	16
16.	Mizoram	—	Nil
17.	Pondicherry	—	3

The information from other States is awaited

**Balasore Railway Station**

8641. SHRI CHINTAMANI JENA: Will  
the Minister of RAILWAYS be pleased to  
state:

(a) whether the loco level platforms and  
location of second class waiting hall and  
booking/reservation office, which are out-  
side Balasore Railway Station of Kharag-  
pur Division of South Eastern Railway are

causing much hardship and inconvenience to the passengers;

(b) if so, the action taken for raising the level of platforms and shifting of reservation cum booking office and the second class waiting hall to convenient place; and

(c) whether the Zonal Manager had recommended to declare this Railway Station as a model Railway Station, if so, when and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

**Drugs and combinations of drugs cleared for marketing**

8642. SHRI HARI KRISHNA SHASTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of drugs and combinations of one or more drugs cleared for mar-

keting in the country from 1st January, 1986 to 28th February, 1987;

(b) what are the indications and contra-indications of each; and

(c) how far these drugs are more safer and effective than the existing drugs of same therapeutic groups?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). A statement showing the names of drugs and combination of drugs cleared by Government and marketed in the country from 1st January, 1986 to 28th February, 1987 alongwith indications and contra-indications is given below.

(c) These drugs have an edge over the existing similar therapeutic class of drugs either in terms of specificity of action or greater spectrum of action or lesser side-effects or effectiveness in resistant cases or a newer mechanism of action or due to unique prevention against a particular disease hitherto not known.

**STATEMENT**

*Names of drugs and combination of drugs cleared for marketing by Drugs Controller, India from 1st January, 1986 to 28th February, 1987.*

Name of the Drug	Pharmacological Classification
1. Atricurrium Dibesylate Inj.	Muscle relaxant
2. Sulprostone Inj.	Abortifacient
3. Praziquantal tab.	Neurocysticercosis
4. Infectious Bursal Disease Vaccine Inactivated	Bursal Disease Vaccine
5. Buserelin Acetate	Luteinising Hormone
6. Buprenorphine Hydrochloride	Narcotic Analgesic